

BRATA BARUA): (a) and (b). The Commission in Chapter V of its Annual Report relating to the working of the Commission for the calendar year ended 31st December, 1973, which will be laid on the Table of the House shortly, has reiterated its suggestion that the Reports submitted by it under Chapter III of the MRTP Act may be printed. The Government agree in principle with the Commission that it might be desirable to print the Reports of the Commission and make them saleable publication. However, it would be necessary to assess the probable demand for such Reports to ensure that printing of the reports may not be altogether a financial loss. The incurring of expenditure for printing a whole series of reports may not be justifiable in the present context of the need for effecting drastic economy by eliminating all avoidable expenditure and prescribing stringent conditions for the use of paper for writing and printing in view of a virtual paper famine.

#### Utilization of Oil Drilling Ship 'Sagar Samrat'

3930. SHRI S. R. DAMANI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to Unstarred Question No. 1635 on the 6th August, 1974 regarding utilization of oil drilling ship 'Sagar Samrat' and state:

(a) whether the information has since been collected and, if so, the particulars thereof; and

(b) what steps are taken to make the Sagar Samrat fit for use throughout the year and in all weather conditions?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): (a) Reply in fulfilment of the assurance to Unstarred Question No. 1635 on the 6th August, 1974 has been laid on the Table of the Sabha on Novem-

ber 20, 1974 vide item No. 69 Statement III.

(b) Sagar Samrat is fit for use throughout the year within the permissible water depth and weather conditions.

#### Amount collected through sale of Tickets and freight charges

3931. SHRI DINEN BHATTACHARYYA: Will the Minister of RAILWAYS be pleased to state:

(a) total amount collected, zone-wise, through sale of tickets during last 3 years, year-wise; and

(b) total amount collected zone-wise through freight charges during the last 3 years year-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) A statement-I showing total amount of zone-wise earnings through sale of tickets during last three years is laid on the Table of the House [Placed in Library, See No. LT-8720/74].

(b) A statement-II showing total amount of zone-wise earnings through freight charges during the last 3 years is laid on the Table of the House. [Placed in Library, See No. LT-8720/74].

#### Strike notice served by railway Officers' Organisation

3932. SHRI DINEN BHATTACHARYYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether any Railway officers' organisation served any strike notices to participate in the Railway strike held in May, 1974;

(b) whether they were granted any benefit in connection with the strike; and

(c) if so, on what consideration the Railway officers were granted such benefit?